

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1595

ANSWERED ON:06.03.2013

IDENTIFICATION OF URBAN POOR NO

Bajwa Shri Partap Singh; Biswal Shri Hemanand ; Ramasubbu Shri S.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) Whether the Government proposes to devise a new mechanism to identify the urban poor in the country;
- (b) if so, the details thereof and the reasons therefor along with the time by which the proposal is likely to be implemented;
- (c) whether socio-economic census is undertaken across the country;
- (d) if so, the details and the present status thereof;
- (e) whether the new mechanism being worked out to define the urban poor will be one of the parameters in the on-going socio-economic census; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) & (b): In order to evolve a uniform methodology for identification of urban BPL, the Planning Commission, in May 2010, constituted an Expert Group under the Chairmanship of Professor S.R. Hashim to recommend the detailed methodology for identification of BPL families in the urban areas. The final report of the Expert Group is yet to be made available to this Ministry.

(c) & (d): Government of India has launched the combined Rural-Urban Socio-Economic and Caste Census (SECC) in June, 2011 throughout the country. The States/UTs have initiated the survey work with financial and technical support of Government of India.

So far, the enumeration has been completed in the States/UTs of Haryana, Nagaland, Sikkim, Punjab, Himachal Pradesh, Karnataka, Rajasthan, Gujarat, Chhattisgarh, Tripura, Puducherry, Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli, Daman & Diu, Arunachal Pradesh, Jammu & Kashmir, Kerala, Goa, Uttarakhand, Delhi, Madhya Pradesh, Tamil Nadu, Meghalaya, Assam, Andhra Pradesh, Mizoram, Maharashtra and Orissa and the survey is in progress in States/UTs of Manipur, West Bengal, Jharkhand, Uttar Pradesh, Bihar and Lakshadweep.

(e) & (f): The criteria for identification of urban population below poverty line will depend on the report of the Expert Group constituted by the Planning Commission.